

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No.18 of 2013

Dated : 27th March, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Power Company of Karnataka Ltd. & Ors. ... Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant (s) : Ms. Swapna Seshadri

**Counsel for the Respondent(s) : Mr. Dhananjay
Mr. Nikhil Nayyar for R.1
Mr. J.J. Bhatt for R-2
Mr. Rohit Rao N.
Mr. Ritesh K. Chowdhary for R-4**

ORDER

Post the matter for further hearing on **09.04.2014.**

**(Rakesh Nath)
Technical Member
Ts/kt**

**(Justice M. Karpaga Vinayagam)
Chairperson**